

IN THE HIGH COURT OF DELHI AT NEW DELHI

No. 7061/DHC/Gaz./G-4/2022

From :-

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Principal District & Sessions Judge (HQs).
Tis Hazari Courts,
Delhi.

New Delhi, dated, the 8th December, 2022

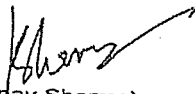
Sub: Permission of Mr. V.K. Bansal, officer of DHJS and Senior Trainer of MCPC from Delhi.

Sir,

I am directed to forward herewith a copy of e-mail letter dated 06.12.2022 of the Member Secretary, MCPC, Supreme Court of India, New Delhi, on the above subject, and to say that Mr. V.K. Bansal, DHJS (under posting) has been granted permission as Senior Trainer to conduct 40 Hrs Mediation Training Programme, under the aegis of the Mediation & Conciliation Project Committee, Supreme Court of India (MCPC) for the period w.e.f. 12th to 16th December, 2022 at Judicial Training & Research Institute (JTRI), Lucknow in place of Mr. Sunil Kumar Aggarwal, DHJS.

The concerned judicial officer be informed accordingly.

Yours faithfully,



(Vinay Sharma)
Assistant Registrar (Gaz. IB)
for Registrar General.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 91846-854 Misc/Trng/Gaz./2022 Dated, Delhi the 8th December 2022

Copy forwarded along with its enclosures to the following for information and necessary action:-

- 1) Mr. V.K. Bansal Ld. Officer of DHJS, R/o Flat No 17/17 Type V, Raj Pur Raod Delhi.
- 2) Mr. Sunil Kumar Aggarwal, Principal Judge Family Court, North East District, KKD
- 3) The DDO, Accounts Branch, Tis Hazari Court, Delhi.
- 4) The P.S to Ld. Principal District & Sessions Judge (Hqs), Delhi.
- 5) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 6) The Layers for uploading the same.


(Rakesh Pandit)
Link Officer-In-Charge (Judl. Branch)
For Principal District & Sessions Judge (Hqs)
Delhi

Encl: As above

Endst.No. _____/DHC/Gaz/G-4/2022

Dated: December, 2022

Copy forwarded for information and necessary action to: -

1. The Member Secretary, MCPC & OSD (Registrar), Supreme Court of India, New Delhi (Email mcpc@sci.nic.in , Telephone: 011-23115621).
2. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi... with the request to kindly intimate Mr. Sunil Kumar Aggarwal, DHJS accordingly.
3. The Judge In-charge, Delhi Mediation Centre, Tis Hazari Courts, Delhi.
- 4 The Senior Registrar, High Court of Judicature at Lucknow Bench (Fax:0522-2722570, 2722574, 2722575)

Assistant Registrar (Gaz.IB)



MEDIATION AND CONCILIATION PROJECT COMMITTEE (MCPC)

Mr. Yajuvender Singh,
Member Secretary, MCPC,
Supreme Court of India

Address:
Room No. 127, 1st Floor, B-Block,
New Additional Complex Building,
Supreme Court of India,
New Delhi-110001.

Telephone: 011-23115621

E-mail: mcpc@sci.nic.in

448/MCPC/2022

Date: 6th December, 2022

The Ld. Registrar General,
Delhi High Court,
Sher Shah Marg,
New Delhi.

Sub: Permission of Mr. V.K. Bansal, officer of DHJS and Senior
Trainer of MCPC from Delhi

- Ref: i) Our Office earlier letter No. 439/MCPC/2022 dated 1st
December, 2022
ii) Your office letter No. 6805-6807/DHC/Gaz/G-4/2022
dated 3rd December, 2022

Respected Sir,

With reference to the above captioned subject, It is humbly submitted that Mr. Sunil Kumar Aggarwal an officer Delhi High Judicial Service was accorded permission vide your office letter referred at S.No. 2 for attending and conducting 40hrs Mediation Training Programme scheduled to be held from 12th to 16th December, 2022 at Judicial Training and Research Institute (JTRI), Lucknow. However, because of some medical emergency as per the information received from the office of Mr. Sunil Kumar Aggarwal, he is not in a position to attend the same.

In view of the above, as replacement the following officer of Delhi Higher Judicial Service has been nominated by MCPC as Senior Trainer for conducting 40hrs Mediation Training Programme under the aegis of Mediation and Conciliation Project Committee, Supreme Court of India [MCPC], as per the details given below:

S.No.	Date & Venue	Name of the Senior Trainer
4.	12 th to 16 th December, 2022 at Judicial Training & Research Institute (JTRI), Lucknow	Mr. V.K. Bansal

You are, therefore, requested to kindly accord necessary permission to the above-named Judicial Officer.

Yours sincerely,
Sd/-

Yajuvender Singh,
Member Secretary

Copy to: - Judge In-Charge, Delhi Mediation Centre, for information.